

DIVISION BENCH

ITEM NO.119

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.338/2020 & IA No.339/2020 IN CP (IB) No.75/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S M/S FEDDERS ELECTRIC & ENGINEERING LTD.
UNDER SECTION	7 IBC (Resolution Plan Approved)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Ankur Mittal, with : *For the Applicant in both IAs*
Sh. Rituvendra Singh, &
Sh. Jayesh Gutpa, Adv.
- Sh. Aayush Goswami, Adv. : *For Res. Nos.15, 17, 19 & 21 in both IAs*
- Sh. Sanjay Mishra, Adv. : *For Res. No.18 in both the IAs*
- Ms. Madhumita Bhattacharjee, Adv. : *For Res. Nos.3, 4, 12 & 13 in
IA No.338/2020 & Res. Nos.3, 4, 8, 9, 15
in IA No.339/2020*
- Sh. Dhruv Gupta with : *For Res. No.1 in both IAs*
Sh. Yash Tandon, Adv.

ORDER

Ld. Counsels representing their respective parties are present through VC.

At the joint request made by the Ld. Counsels representing the parties, the matter is adjourned for 5th July, 2024 along with all applications.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*